

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated 07.05.2026

CAUSE LIST OF THIRD MEMBER MATTERS, PART HEARD MATTERS, CONSOLIDATION PETITIONS, SPECIAL CONSTITUTION, STAY APPLICATIONS AND EARLY HEARING PETITIONS

FOR 08-May-2026 (FRIDAY) Hybrid Mode AT 10:30 A.M.AS PER ANNEXURE- 'B'

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 02

STAY APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks	
1	SA	12	DEL	2026	2022-23	[A] INTERGLOBE AIR TRANSPORT LIMITED	H	
2	SA	42	DEL	2026	2022-23	[A] GIESECKE & DEVRIENT MS INDIA PRIVATE LIMITED	H	
3	SA	43	DEL	2026	2022-23	[A] GLORYBIRD INDIA PVT LTD	H	
4	SA	131	DEL	2026	2022-23	[A] FMI AUTOMOTIVE COMPONENTS PRIVATE LIMITED	H	
5	SA	170	DEL	2026	2022-23	[A] AIR LIQUIDE GLOBAL E&C SOLUTIONS INDIA PRIVATE LIMITED	H	
6	SA	244	DEL	2026	2020-21	[A] GOODYEAR INDIA LIMITED	H	

CONSOLIDATION PETITIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks	
1	ITA	8425	DEL	2025	2021-22	[A] SALUJA CONSTRUCTION COMPANY LIMITED	G	
2	ITA	5907	DEL	2025	2020-21	[A] SALUJA CONSTRUCTION COMPANY LIMITED	G	
3	ITA	5908	DEL	2025	2022-23	[A] SALUJA CONSTRUCTION COMPANY LIMITED	G	
4	ITA	2172	DEL	2026	2019-20	[A] SALUJA CONSTRUCTION COMPANY LIMITED	B	
5	ITA	3369	DEL	2026	2023-24	[A] SALUJA CONSTRUCTION COMPANY LIMITED	A	
6	ITA	7890	DEL	2025	2016-17	[A] PANKAJ SETHI	E	
7	ITA	7891	DEL	2025	2017-18	[A] PANKAJ SETHI	E	
8	ITA	3329	DEL	2025	2018-19	[A] PANKAJ SETHI	E	
9	ITA	7394	DEL	2025	2019-20	[A] SURINDER KOHLI	E	
10	ITA	455	DEL	2024	2019-20	[A] SURINDER KOHLI	C	
11	ITA	9094	DEL	2025	2019-20	[A] SUMIT KOHLI	B	
12	ITA	454	DEL	2024	2019-20	[A] SUMIT KOHLI	C	
13	ITA	7787	DEL	2025	2020-21	[A] PRADEEP KUMAR AGRAWALLA	E	
14	ITA	100	DEL	2026	2020-21	[D] PRADEEP KUMAR AGRAWALLA	B	
15	ITA	99	DEL	2026	2019-20	[D] PRADEEP KUMAR AGRAWALLA	B	
16	CO	82	DEL	2026	2019-20	[A] PRADEEP KUMAR AGRAWALLA	B	
17	ITA	403	DEL	2026	2021-22	[A] PAWAN KUMAR JAIN	C	
18	ITA	8940	DEL	2025	2021-22	[A] PAWAN KUMAR JAIN	A	
19	ITA	3394	DEL	2026	2001-02	[D] M/S PANKAJ BUILDWELL LTD.	A	
20	ITA	3395	DEL	2026	2002-03	[D] M/S PANKAJ BUILDWELL LTD.	A	
21	ITA	3155	DEL	2026	2003-04	[D] M/S PANKAJ BUILDWELL LTD	G	
22	ITA	3156	DEL	2026	2004-05	[D] M/S PANKAJ BUILDWELL LTD	G	
23	ITA	3157	DEL	2026	2006-07	[D] M/S PANKAJ BUILDWELL LTD	G	
24	CO	111	DEL	2026	2001-02	[A] PANKAJ BUILDWELL LTD.	A	
25	CO	112	DEL	2026	2002-03	[A] PANKAJ BUILDWELL LTD.	A	
26	CO	113	DEL	2026	2003-04	[A] PANKAJ BUILDWELL LTD	G	
27	CO	114	DEL	2026	2004-05	[A] PANKAJ BUILDWELL LTD	G	
28	CO	115	DEL	2026	2006-07	[A] PANKAJ BUILDWELL LTD	G	
29	ITA	157	DEL	2026	2007-08	[A] M/S PANKAJ BUILDWELL LTD	B	
30	ITA	1001	DEL	2026	2012-13	[A] ABHYUDAYA HOUSING& CONSTRUCTIONS (P)	F	


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31	ITA	2548	DEL	2026	2012-13	[A] ABHYUDAYA HOUSING & CONSTRUCTIONS P LTD	C	
32	ITA	2973	DEL	2026	2012-13	[D] ABHYUDAYA HOUSING & CONSTRUCTIONS PRIVATE LIMITED	G	
33	ITA	4837	DEL	2025	2016-17	[A] SUNDER MARKETING ASSOCIATES	C	
34	ITA	4083	DEL	2025	2017-18	[A] SUNDER MARKETING ASSOCIATES	G	
35	ITA	4273	DEL	2026	2011-12	[A] TIRUPATI CONSTRUCTION COMPANY	F	
36	ITA	4274	DEL	2026	2012-13	[A] TIRUPATI CONSTRUCTION COMPANY	F	
37	ITA	4275	DEL	2026	2013-14	[A] TIRUPATI CONSTRUCTION COMPANY	F	
38	ITA	4276	DEL	2026	2014-15	[A] TIRUPATI CONSTRUCTION COMPANY	F	
39	ITA	4537	DEL	2026	2011-12	[D] M/S TIRUPATI CONSTRUCTION COMPANY	G	
40	ITA	4539	DEL	2026	2014-15	[D] M/S TIRUPATI CONSTRUCTION COMPANY	G	
41	ITA	4522	DEL	2026	2012-13	[D] M/S TIRUPATI CONSTRUCTION COMPANY	G	
42	ITA	4524	DEL	2026	2013-14	[D] M/S TIRUPATI CONSTRUCTION COMPANY	G	
43	ITA	16	DEL	2026	2017-18	[A] GPA CAPITAL FOODS PRIVATE LIMITED (E. FILING)	B	
44	ITA	9159	DEL	2025	2018-19	[A] GPA CAPITAL FOODS PRIVATE LIMITED (E.FILING)	B	
45	ITA	1145	DEL	2026	2017-2018	[D] GPA CAPITAL FOODS PRIVATE LIMITED	F	
46	ITA	1146	DEL	2026	2018-2019	[D] GPA CAPITAL FOODS PRIVATE LIMITED	F	
47	ITA	8309	DEL	2025	2018-19	[A] SAKSHAT JAIN	F	
48	ITA	8310	DEL	2025	2019-20	[A] SAKSHAT JAIN	F	
49	ITA	8311	DEL	2025	2020-21	[A] SAKSHAT JAIN	F	
50	ITA	8312	DEL	2025	2021-22	[A] SAKSHAT JAIN	F	
51	ITA	8553	DEL	2025	2019-20	[D] SAKSHAT JAIN	G	
52	ITA	8682	DEL	2025	2018-19	[D] SAKSHAT JAIN	G	
53	ITA	8683	DEL	2025	2021-22	[D] SAKSHAT JAIN	G	
54	ITA	9109	DEL	2025	2020	[D] SAKSHAT JAIN (E.FILING)	B	
55	ITA	9054	DEL	2025	2019-20	[A] LUV BHARDWAJ	A	
56	ITA	9055	DEL	2025	2020-21	[A] LUV BHARDWAJ	A	
57	ITA	9056	DEL	2025	2022-23	[A] LUV BHARDWAJ	A	
58	ITA	1139	DEL	2026	2019-20	[D] LUV BHARDWAJ	F	
59	ITA	1140	DEL	2026	2020-21	[D] LUV BHARDWAJ	F	
60	ITA	1141	DEL	2026	2021-22	[D] LUV BHARDWAJ	F	
61	ITA	1142	DEL	2026	2022-23	[D] LUV BHARDWAJ	F	
62	ITA	6762	DEL	2025	2017-18	[A] PNB HOUSING FINANCE LTD.	B	
63	ITA	6763	DEL	2025	2018-19	[A] PNB HOUSING FINANCE LTD	B	
64	ITA	7727	DEL	2025	2018-19	[A] PNB HOUSING FINANCE LTD.	E	
65	ITA	7728	DEL	2025	2019-20	[A] PNB HOUSING FINANCE LTD.	E	
66	ITA	7729	DEL	2025	2020-21	[A] PNB HOUSING FINANCE LTD.	E	
67	ITA	1057	DEL	2026	2018-19	[D] OSPREY E COMMERCE PRIVATE LIMITED	F	
68	ITA	361	DEL	2026	2018-19	[A] OSPREY E COMMERCE PRIVATE LIMITED	C	
69	IT(TP)A	26	DEL	2025	2022-23	[A] AMADEUS INDIA PVT LTD	H	
70	ITA	5322	DEL	2024	2021-22	[A] AMADEUS INDIA PRIVATE LIMITED	I	
71	ITA	152	DEL	2026	2015-16	[A] MAHESH KUMAR GUPTA	B	
72	ITA	9207	DEL	2025	2015-16	[D] MAHESH KUMAR GUPTA (E. FILING)	B	
73	IT(TP)A	3	DEL	2026	2022-23	[A] ALLIANCE FRICTION TECHNOLOGY PVT LTD	H	
74	ITA	5727	DEL	2024	2021-22	[A] ALLIANCE FRICTION TECHNOLOGY PVT. LTD.	I	

BEFORE **SHRI S RIFAUZ RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

Court No. 05

EARLY HEARING PETITIONS							
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks
1	IT(IT)A	65	DEL	2026	2022-23	[A] AYESA INGENIERIA Y ARQUITECTURA S.A.	D
2	ITA	1768	DEL	2022	2018-19	[A] METSO OUTOTEC INDIA PVT LTD	H
3	ITA	2812	DEL	2023	2017-18	[A] SH. MANOJ MALIK	E
4	ITA	7833	DEL	2025	2015-16	[A] PEAKWOOD REALITY PVT LTD	E


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5	ITA	2649	DEL	2026	2021-22	[A] JYOTI CARIAPPA SAIKIA	E	
6	ITA	3128	DEL	2026	-	[A] SANTOSH TRUST	G	
7	ITA	3312	DEL	2026	-	[A] UDMI RAM SARASWATI DEVI JINDAL CHARITABLE TRUST	A	
8	ITA	3313	DEL	2026	-	[A] UDMI RAM SARASWATI DEVI CHARITABLE TRUST	A	
9	ITA	4246	DEL	2026	2009-10	[A] KATYAINI IMAGES INDIA PRIVATE LIMITED	SMC	
10	ITA	5026	DEL	2026	-	[A] LAKHMI CHAND CHARITABLE SOCIETY	A	
11	MA	76	DEL	2026	2017-18	[A] RAJA PAINTS INDIA PRIVATE LIMITED	E	
12	MA	203	DEL	2026	2019-20	[A] SUDESH KUMAR	B	

STAY APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	127	DEL	2026	2023-24	[A] NEP SINGAPORE PTE. LTD.	D	
2	SA	200	DEL	2026	2023-24	[A] JEMMA JOY PANIKULAM	D	
3	SA	218	DEL	2026	2023-24	[A] AUTOMATION ANYWHERE INC	D	
4	SA	232	DEL	2026	2012-13	[A] ASHOK KUMAR TYAGI	SMC	
5	SA	233	DEL	2026	2021-22	[A] SANGEETA SHARMA	F	
6	SA	234	DEL	2026	2019	[A] ASHOK KUMAR SETHI	F	
7	SA	235	DEL	2026	2023-24	[A] CLEAN SOLAR POWER (JODHPUR) PRIVATE LIMITED	F	
8	SA	246	DEL	2026	2020-21	[A] EUI LIMITED	D	
9	SA	249	DEL	2026	2018-19	[A] BOWAS GLOBAL (INDIA) PRIVATE LIMITED	F	
10	SA	250	DEL	2026	2022-23	[A] H & M HENNES & MAURITZ RETAIL PRIVATE LIMITED	G	
11	SA	252	DEL	2026	2022-23	[A] OLIVER WYMAN LTD	D	

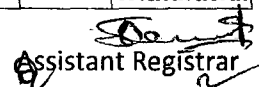
BEFORE **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 04

STAY APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	75	DEL	2022	2017-18	[A] SUZUKI MOTOR CYCLES (I) PVT LTD	I	
2	SA	125	DEL	2022	2018-19	[A] SUZUKI MOTORCYCLE INDIA PRIVATE LIMITED	I	
3	SA	511	DEL	2025	2010-11	[A] CANON INDIA PRIVATE LIMITED	I	
4	SA	512	DEL	2025	2017-18	[A] CANON INDIA PRIVATE LIMITED	I	
5	SA	63	DEL	2026	2022-23	[A] GLOBAL LOGIC INDIA PRIVATE LIMITED	H	
6	SA	64	DEL	2026	2020-21	[A] GLOBALLOGIC INDIA PRIVATE LIMITED	I	
7	SA	65	DEL	2026	2021-22	[A] GLOBALLOGIC INDIA PVT LTD	I	
8	SA	70	DEL	2026	2018-19	[A] GLOBALLOGIC INDIA P.LTD	I	
9	SA	242	DEL	2026	2018-19	[A] THE CHEMOURS INDIA P.LTD	I	
10	SA	243	DEL	2026	2014-15	[A] GIESECKE & DEVRIENT (INDIA) PVT. LTD.	I	
11	SA	245	DEL	2026	2021-22	[A] CORTEVA AGRISCIENCE INDIA PRIVATE LIMITED	I	
12	SA	247	DEL	2026	2021-22	[A] MICROSOFT INDIA (R&D) PRIVATE LIMITED	I	

SPECIAL CONSTITUTION MATTERS (For Re-Constructions)								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	838	DEL	2019	2014-15	[D] THE FERTILIZER ASSOCIATION OF INDIA	G	R/C
2	ITA	8159	DEL	2019	2015-16	[A] GOLDEN TULIP FARMS PVT LTD	B	R/C
3	ITA	480	DEL	2020	2009-10	[A] ARAWALI FINLEASE PRIVATE LIMITED (R/C)	SMC	R/C

SPECIAL CONSTITUTION MATTERS (For Withdrawals)								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	IT(TP)A	16	DEL	2026	2022-23	[A] BUCHER HYDRAULICS PRIVATE LIMITED	H	Limitation Withdrawal
2	ITA	1872	DEL	2021	2017-18	[A] BUCHER HYDRAULICS PRIVATE LIMITED	H	Limitation Withdrawal


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3	ITA	2211	DEL	2026	2011-12	[A] INDO COUNT INDUSTRIES LIMITED	B	Withdrawal
4	ITA	2212	DEL	2026	2014-15	[A] INDO COUNT INDUSTRIES LIMITED	B	Withdrawal
5	ITA	2213	DEL	2026	2015-16	[A] INDO COUNT INDUSTRIES LIMITED	B	Withdrawal
6	ITA	3612	DEL	2025	2016-17	[D] SH. RAJINDER PRASHAD SINGHAL	E	Low Tax Effect
7	ITA	7767	DEL	2019	2015-16	[A] BENTELEER AUTOMATIVE (CHINA) INVESTMENTR LIMITES (INTL. TAXATION)	D	Limitation Withdrawal
8	ITA	1006	DEL	2022	2016-17	[A] BENTELEER AUTOMATIVE (CHINA) INVESTMENT LTD (INTL. TAXATION)	D	Limitation Withdrawal
9	ITA	1007	DEL	2022	2017-18	[A] BENTELEER AUTOMATIVE (CHINA) INVESTMENT LTD (INTL. TAXATION)	D	Limitation Withdrawal

SPECIAL CONSTITUTION MATTERS (For Transfers)									
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks		
1	ITA	7794	DEL	2025	2022-23	[D] TAGJOY CONSULTANTS PRIVATE LIMITED	E to D		
2	ITA	533	DEL	2021	2017-18	[A] KAPIL MEHTA	D to DB		
3	IT(SS)A	417	DEL	2004	01.04.87 to 08.05.97	[D] P.K. SHARMA ((U/S 260A))	D to DB	(u/s 260A)	
4	IT(SS)A	126	DEL	2005	01.04.87 to 08.05.97	[D] ROWENA SHARMA ((U/S 260A))	D to DB	(U/S 260A)	
5	ITA	1875	DEL	2026	2020-21	[A] SMT. KRISHNA SINGH	SMC to DB		
6	ITA	1936	DEL	2026	2023-24	[A] GULAB CHAND	SMC to DB		
7	ITA	1712	DEL	2026	2023-24	[A] ARUN PRASAD	SMC to DB		
8	ITA	1519	DEL	2026	2023-24	[A] ESS KAY LAMINATIONS	SMC to DB		
9	ITA	1580	DEL	2026	2023-24	[A] PRAVEEN KUMAR GUPTA	SMC to DB		
10	ITA	368	DEL	2021	2012-13	[A] PURUS BUILDERS PRIVATE LIMITED	H to DB		
11	ITA	4310	DEL	2019	2014-15	[A] KRISHAN KUMAR GOEL	H to DB		
12	IT(IT)A	89	DEL	2026	2022-23	[A] MUFG BANK, LTD	D to TP		
13	ITA	2306	DEL	2026	2023-24	[A] SHAKIL AHMAD KHAN (E- (FILE))	SMC to DB	E- (FILE)	

87-May-2026
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INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated: 07.05.2026

**CAUSE LIST OF
MISCELLANEOUS APPLICATIONS
FOR 08-May-2026 (FRIDAY) HYBRID AT 10:30 AM AS PER ANNEXURE-"B"**

BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER


Court No. 02

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	188	DEL	2026	2019-20	[D] RAJENDER	SMC	SSG/JM
2	MA	30	DEL	2026	2015-16	[D] PURYS ENTERPRISES PRIVATE LIMITED	SMC	SSG/JM
3	MA	31	DEL	2026	2016-17	[D] PURYS ENTERPRISES PRIVATE LIMITED	SMC	SSG/JM
4	MA	443	DEL	2025	2013-14	[D] S3 BUILDTECH PVT. LTD	SMC	SSG/JM
5	MA	468	DEL	2025	2020-21	[D] RAMA UNIVERSITY UTTAR PRADESH	SMC	SSG/JM
6	MA	501	DEL	2025	2018-19	[D] GUPTA SYNTHETICS	SMC	SSG/JM
7	MA	6	DEL	2026	2014-15	[D] AMRIT PAL SINGH CHADHA	SMC	SSG/JM
8	MA	199	DEL	2026	2013-14	[D] VINAY GUPTA	SMC	SSG/JM

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
AND SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	32	DEL	2026	2011-12	[A] VIKRANT YADAV	A	SRR/AM
2	MA	47	DEL	2026	2014-15	[A] ANAND SWAROOP	A	SRR/AM
3	MA	144	DEL	2026	2018-19	[A] THE ORIENTAL INSURANCE CO LTD.	E	SRR/AM
4	MA	225	DEL	2026	2012-13	[A] VIRENDER GUPTA	A	SSG/JM
5	MA	226	DEL	2026	2013-14	[A] VIRENDER GUPTA	A	SSG/JM
6	MA	227	DEL	2026	2014-15	[A] VIRENDER GUPTA	A	SSG/JM
7	MA	228	DEL	2026	2015-16	[A] VIRENDER GUPTA	A	SSG/JM
8	MA	229	DEL	2026	2016-17	[A] VIRENDER GUPTA	A	SSG/JM
9	MA	230	DEL	2026	2017-18	[A] VIRENDER GUPTA	A	SSG/JM
10	MA	231	DEL	2026	2018-19	[A] VIRENDER GUPTA	A	SSG/JM
11	MA	232	DEL	2026	2012-13	[A] PRAVEEN KUMAR GUPTA	A	SSG/JM
12	MA	233	DEL	2026	2013-14	[A] PRAVEEN KUMAR GUPTA	A	SSG/JM
13	MA	234	DEL	2026	2014-15	[A] PRAVEEN KUMAR GUPTA	A	SSG/JM
14	MA	235	DEL	2026	2015-16	[A] PRAVEEN KUMAR GUPTA	A	SSG/JM
15	MA	236	DEL	2026	2016-17	[A] PRAVEEN KUMAR GUPTA	A	SSG/JM
16	MA	237	DEL	2026	2017-18	[A] PRAVEEN KUMAR GUPTA	A	SSG/JM
17	MA	238	DEL	2026	2018-19	[A] PRAVEEN KUMAR GUPTA	A	SSG/JM
18	MA	239	DEL	2026	2012-13	[A] MUNNI LAL	A	SSG/JM
19	MA	240	DEL	2026	2013-14	[A] MUNNI LAL	A	SSG/JM
20	MA	241	DEL	2026	2014-15	[A] MUNNI LAL	A	SSG/JM
21	MA	242	DEL	2026	2015-16	[A] MUNNI LAL	A	SSG/JM
22	MA	243	DEL	2026	2016-17	[A] MUNNI LAL	A	SSG/JM
23	MA	244	DEL	2026	2017-18	[A] MUNNI LAL	A	SSG/JM
24	MA	245	DEL	2026	2018-19	[A] MUNNI LAL	A	SSG/JM


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BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	123	DEL	2026	2011-12	[D] ANOVA INFRACON PRIVATE LIMITED	A	MA/AM
2	MA	124	DEL	2026	2012-13	[D] ANOVA INFRACON PRIVATE LIMITED	A	MA/AM
3	MA	219	DEL	2026	2017-18	[D] KISHAN CHAND MADAN	C	SSG/JM
4	MA	453	DEL	2025	2016-17	[A] RAJNI GUPTA	F	MA/AM
5	MA	479	DEL	2025	2018-19	[D] GSP POWER SYSTEMS PVT. LTD.	B	SSG/JM

BEFORE **SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	145	DEL	2026	2018-19	[D] VIVAAN PRAKASH	C	YK/JM
2	MA	218	DEL	2026	2013-14	[D] RAJBIR SINGH	C	YK/JM
3	MA	447	DEL	2025	2018-19	[A] HAL OFFSHORE LTD	D	YK/JM

BEFORE **SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

Court No. 05

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	91	DEL	2026	2019-20	[D] LITTLE SCHOLARS ACADEMY	E	AS/JM
2	MA	112	DEL	2026	2017-18	[D] STERNAL BUILDCON PRIVATE LIMITED	A	AS/JM
3	MA	192	DEL	2026	2018-19	[A] M3M INDIA PVT.LTD.	E	AS/JM
4	MA	193	DEL	2026	2019-20	[A] M3M INDIA PVT. LTD.	E	AS/JM
5	MA	194	DEL	2026	2021-22	[A] M3M INDIA PVT.LTD.	E	AS/JM
6	MA	195	DEL	2026	2020-21	[A] M3M INDIA PVT.LTD.	E	AS/JM
7	MA	250	DEL	2026	2012-13	[A] RAJBIR SINGH	B	AS/JM
8	MA	388	DEL	2024	2008-09	[D] SANJAY DALMIA	G	SRR/AM
9	MA	389	DEL	2024	2009-10	[D] SANJAY DALMIA	G	SRR/AM
10	MA	390	DEL	2024	2010-11	[D] SANJAY DALMIA	G	SRR/AM
11	MA	391	DEL	2024	2011-12	[D] SANJAY DALMIA	G	SRR/AM
12	MA	413	DEL	2023	2015-16	[D] MANOJ KUMAR CHABRA	E	AS/JM
13	MA	507	DEL	2025	2017-18	[A] RAJESH KUMAR RASTOGI	F	AS/JM

BEFORE **SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI VIMAL KUMAR, JUDICIAL MEMBER**

Court No. 06

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	253	DEL	2022	2013-14	[A] ANANDTEX INTERNATIONAL P.LTD	A	VK/JM
2	MA	524	DEL	2025	2021-22	[A] ASSIMILATE SOLUTIONS INDIA PVT. LTD.	I	SRR/AM

BEFORE **SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

Court No. 07

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	412	DEL	2024	2012-13	[A] VASHISTH BUILDERS AND ENGINEERS PVT. LTD.	G	SRR/AM


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BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI SUDHIR KUMAR, JUDICIAL MEMBER**

Court No. 08

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	108	DEL	2026	2020-21	[A] REVELATION UNIQUE RETAIL AND MARKETING PRIVATE LIMITED	E	SK/JM	

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**

Court No. 03

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	425	DEL	2025	2011-12	[D] CHANDRA KUMAR GUPTA	SMC	MR/JM	
2	MA	508	DEL	2025	2014-15	[A] KHALILUR RAHAMAN	SMC	MR/JM	

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**

AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 03

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	226	DEL	2019	01/04/85 to 02/08/95	[A] M/S ACTION ELECTRONICS	A	MR/JM	
2	MA	575	DEL	2018	2005-06	[D] TRANSCEND MT SERVICES PVT LTD (FORMELY KNOWN AS HEARTLAND BANGALORE TRANSCRIPTION AND SERVICES PVT. LTD.)	I-2	MR/JM	

BEFORE **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	33	DEL	2026	2012-13	[A] PARV BANSAL L/H OF LATE SH. ANIL KUMAR BANSAL	B	MA/AM	
2	MA	134	DEL	2026	2017-18	[D] PURE DEPARTMENTAL STORE PVT. LTD.	A	MA/AM	

BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 05

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	105	DEL	2026	2013-14	[D] SUBRAMANIAM HARIHARAN	D	AS/JM	
2	MA	140	DEL	2026	2010-11	[A] M/S KOHINOOR FOODS LTD	A	AS/JM	
3	MA	399	DEL	2025	2014-15	[D] ADVENTURE RESORTS AND CRUISES PVT. LTD.	A	AS/JM	

BEFORE **SHRI VIMAL KUMAR, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 06

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	120	DEL	2020	2010-11	[D] DARBARI LAL FOUNDATION	B	MA/AM	

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BEFORE **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 07

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	122	DEL	2017	2004-05	[A] SH. ARVIND AGARWAL	A	RKC/JM
2	MA	279	DEL	2025	2017-18	[A] NATIONAL ACADEMY OF AGRICULTURAL SCIENCES	E	RKC/JM
3	MA	280	DEL	2025	2018-19	[A] NATIONAL ACADEMY OF AGRICULTURAL SCIENCES	E	RKC/JM
4	MA	284	DEL	2025	2020-21	[A] NATIONAL ACADEMY OF AGRICULTURAL SCIENCES	E	RKC/JM
5	MA	439	DEL	2023	2015-16	[A] SEEMA BUILDTECH PVT LTD	G	RKC/JM
6	MA	488	DEL	2025	2011-12	[D] S.A. PROPCON PVT. LTD.	H	RKC/JM
7	MA	492	DEL	2025	2012-13	[D] S.A. PROPCON P.LTD	H	RKC/JM
8	MA	493	DEL	2025	2013-14	[D] S.A. PROPCON PVT. LTD.	H	RKC/JM
9	MA	494	DEL	2025	2014-15	[D] S.A. PROPCON P.LTD	H	RKC/JM

BEFORE **SHRI SUDHIR KUMAR, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

Court No. 08

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	61	DEL	2025	2016-17	[D] DHRUVA GOEL	H	SK/JM
2	MA	62	DEL	2025	2016-17	[D] DHRUVA GOEL	H	SK/JM
3	MA	91	DEL	2025	2016-17	[D] URMILA GOYAL	H	SK/JM
4	MA	400	DEL	2025	2018-19	[D] JPMC HOSPITAL AND PATH LAB	C	SK/JM
5	MA	401	DEL	2025	2019-20	[D] JPMC HOSPITAL AND PATH LAB	C	SK/JM
6	MA	460	DEL	2025	2019-20	[A] MICROSOFT CORPORATION (INDIA) PRIVATE LIMITED	C	MA/AM

***REST OF MISCELLANEOUS APPLICATIONS ARE ADJOURNED AS PER ANNEXURE-'A'.**


Assistant Registrar
07-May-2026

INCOME TAX APPELLATE TRIBUNAL: DELHI BENCHES: NEW DELHIDate: 07th May, 2026

The following Miscellaneous Applications fixed for hearing on 08.05.2026 are adjourned as per list below: -

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT

MISCELLANEOUS APPLICATIONS							Adjourned to 05.06.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	200	DEL	2026	2013-14	[D] VIJAY KUMAR GUPTA	SMC	MS/VP

**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT
AND SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 05.06.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	186	DEL	2026	2016-17	[D] MADAN LAL BHASKAR	B	SA/AM

**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT
AND SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 05.06.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	110	DEL	2026	2019-20	[A] MANOJ KUMAR JAIN	E	MA/AM
2	MA	126	DEL	2026	2011-12	[A] SAURAV KARMAKAR	G	MS/VP

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER

MISCELLANEOUS APPLICATIONS							Adjourned to 05.06.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	408	DEL	2022	2011-12	[D] HARISH CHANDER	SMC	CNP/JM

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS							Adjourned to 05.06.2026	
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	29	DEL	2020	2014-15	[D] MANISH MERCHANTS PVT. LTD.	E	CNP/JM
2	MA	192	DEL	2020	2013-14	[D] PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	F	MBG/AM
3	MA	239	DEL	2020	2012-13	[A] ANIL KNITING INDUSTRIES	A	CNP/JM
4	MA	242	DEL	2020	2014-15	[A] TERADATA OPERATIONS INC.	G	MBG/AM
5	MA	248	DEL	2022	2010-11	[A] SERCO BPO PVT. LTD.	I	MBG/AM
6	MA	328	DEL	2022	2009-10	[A] OMENDER TYAGI	E	CNP/JM
7	MA	328	DEL	2023	2014-15	[D] AMAZON WEB SERVICES, INC.	D	CNP/JM
8	MA	329	DEL	2023	2016-17	[D] AMAZON WEB SERVICES, INC.	D	CNP/JM
9	MA	379	DEL	2019	2009-10	[D] RADHA JOSHI	SMC	CNP/JM
10	MA	559	DEL	2018	2011-12	[D] RAJESH KUMAR KANODIA	F	CNP/JM
11	MA	608	DEL	2019	2013-14	[A] PARVATIYA PLYWOOD (P) LTD.	SMC	CNP/JM

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12	MA	686	DEL	2018	2009-10	[D] G.K. DAIRY AND MILK PRODUCTS (P) LTD.	C	CNP/JM
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BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	57	DEL	2026	2014-15	[A] HOUSING & URBAN DEVELOPMENT CORPORATION LTD	C	NC/AM
2	MA	58	DEL	2026	2012-13	[A] M/S. HUDCO LTD.	C	NC/AM
3	MA	69	DEL	2026	2015-16	[A] HUDCO LTD. (HOUSING & URBAN DEVELOPMENT CORPORATION LTD)	C	NC/AM

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	259	DEL	2025	2020-21	[A] MUKESH BHARIJA	E	RJ/AM

BEFORE **SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	48	DEL	2022	2014-15	[A] J.K.V.B. PROPERTIES PVT. LTD.	C	CNP/JM
2	MA	88	DEL	2013	2007-08	[A] M/S BUSINESS PARK CONSTRUCTION CO. PVT. LTD.	A	CNP/JM
3	MA	90	DEL	2023	2018-19	[D] RIMJHIM ISPAT LTD.	F	CNP/JM
4	MA	170	DEL	2020	2009-10	[D] CHAUDHARY BISHAMBHAR SINGH EDUCATION SOCIETY	E	CNP/JM
5	MA	171	DEL	2020	2013-14	[D] CHAUDHARY BISHAMBHAR SINGH EDUCATION SOCIETY	B	CNP/JM
6	MA	260	DEL	2020	2007-08	[A] M/S BEA SYSTEMS INDIA TECHNOLOGY CENTRE PRIVATE LIMITED	A	CNP/JM
7	MA	520	DEL	2019	2007-08	[D] M/S. ACCURATE TRANSFORMERS LTD.	A	CNP/JM
8	MA	649	DEL	2018	2010-11	[A] M/S. CHAHAT GARMENTS PVT. LTD.	SMC-1	CNP/JM
9	MA	781	DEL	2018	2011-12	[A] ASIA SUGAR INDUSTRIES PVT. LTD.	A	CNP/JM

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	132	DEL	2026	2015-16	[D] RAHUL MAHESHWARI	SMC	VA/JM

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	46	DEL	2026	2008-09	[D] RAM KUMAR TYAGI	G	MA/AM
2	MA	75	DEL	2026	2006-07	[D] M/S. VADEHRA BUILDERS PVT. LTD.	F	MA/AM

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI M BALAGANESH, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	229	DEL	2025	2012-13	[A] CLAYX SECURITIES P.LTD	B	SSG/JM

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BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**


MISCELLANEOUS APPLICATIONS **Adjourned to 05.06.2026**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	83	DEL	2026	2012-13	[D] R G HOME FURSHINGS PVT LTD(FORMERLY AS AKASH HOME FUENISHINGS PVT LTD FORMERLY KNOW AS GSM SPUNTEX PVT LTD	A	SSG/JM
2	MA	84	DEL	2026	2013-14	[D] R G HOME FURNISHINGS PVT LTD (FORMERLY KNOW AS AKASH HOME FURNISHING PVT LTD FORMERLY KNOW AS GSM SPUNTEX PVT LTD	A	SSG/JM
3	MA	85	DEL	2026	2014-15	[D] R G HOME FURNISHIGS PVT LTD (FORMERLY KNOW AS AKASH HOME HURNISHIG PVT LTD KNOW GSM SPUNTEX PVT LTD	A	SSG/JM
4	MA	97	DEL	2026	2015-16	[D] LATE SH SULEKH CHAND JAIN THROUGH LEGAL HEIR SH ATUL JAIN	A	SSG/JM
5	MA	163	DEL	2026	2018-19	[D] RAMBIR	G	SSG/JM

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS **Adjourned to 05.06.2026**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	28	DEL	2023	2013-14	[A] HAVELLS INDIA LTD.	I	YK/JM
2	MA	73	DEL	2021	2009-10	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM
3	MA	74	DEL	2021	2007-08	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM
4	MA	75	DEL	2021	2008-09	[D] LEGAL HEIR OF LATE SH. SURINDER SINGH	G	YK/JM
5	MA	91	DEL	2023	2016-17	[D] GIRISH KUMAR	B	YK/JM
6	MA	101	DEL	2023	2010-11	[A] DOUBLE PLUS SOFTWARE P.LTD	B	YK/JM
7	MA	102	DEL	2025	2010-11	[D] BEAM GLOBAL SPIRITS & WINE (INDIA) PRIVATE LIMITED	I	YK/JM
8	MA	107	DEL	2023	2006-07	[A] M/S. EXCEL INFRACON PVT. LTD.	B	YK/JM
9	MA	136	DEL	2023	2008-09	[D] M/S. ROUTES CAR RENTALS (I) PVT. LTD. (E FILE)	F	YK/JM
10	MA	167	DEL	2020	2010-11	[A] QUIPPPO TELECOM INFRASTRUCTURE PVT. LTD. (FORMERLY KNOWN AS QUIPPPO TELECOM INFRASTRUCTURE LTD.)	SMC	MBG/AM
11	MA	248	DEL	2025	2008-09	[A] PIYUSH TIWARI (E FILE)	F	YK/JM
12	MA	249	DEL	2025	2010-11	[A] PIYUSH TIWARI (E FILE)	F	YK/JM
13	MA	250	DEL	2025	2011-12	[A] PIYUSH TIWARI (E FILE)	F	YK/JM
14	MA	274	DEL	2025	2017-18	[D] CPP ASSISTANE SERVICE PRIVATE LTD.	D	MBG/AM
15	MA	281	DEL	2025	2011-12	[D] PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	F	MBG/AM
16	MA	282	DEL	2025	2011-12	[D] PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD.	F	MBG/AM
17	MA	299	DEL	2023	2009-10	[D] AIMS PROMOTERS PRIVATE LIMITED	A	YK/JM
18	MA	300	DEL	2023	2010-11	[D] AIIMS PROMOTERS PRIVATE LIMITED	A	YK/JM
19	MA	301	DEL	2023	2011-12	[D] AIMS PROMOTERS PRIVATE LIMITED	A	YK/JM
20	MA	311	DEL	2024	2017-18	[D] WAHID ALI	H	YK/JM
21	MA	320	DEL	2023	2008-09	[D] MENETA AUTOMOTIVE COMPONENTS PVT. LTD.	I	YK/JM
22	MA	340	DEL	2023	2012-13	[A] RAJESH KUMAR	F	YK/JM
23	MA	349	DEL	2023	-	[A] SAFFRON EDUCATIONAL TRUST	G	YK/JM
24	MA	357	DEL	2023	2009-10	[D] PERFETTI VAN MELLE INDIA PVT. LTD. (E FILE)	I	YK/JM
25	MA	383	DEL	2023	2015-16	[D] ACE MEGA STRUCTURE PVT. LTD. (E FILE)	A	YK/JM
26	MA	387	DEL	2023	2012-13	[D] ARUN KUMAR AGGARWAL (E FILE)	A	YK/JM
27	MA	430	DEL	2025	2013-14	[A] SATBIR SINGH	G	MBG/AM
28	MA	460	DEL	2023	2011-12	[D] SHRI RAJESH KUMAR	F	YK/JM


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**BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS **Adjourned to 05.06.2026**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	99	DEL	2024	2012-13	[D] DIRECT NEWS PRIVATE LTD.(PREVIOUSLY KNOWN AS M/S INX PVT. LTD.)	B	AS/JM
2	MA	416	DEL	2022	2013-14	[D] INTERNATIONAL HOSPITAL LTD. (BEFORE AMALGAMATION M/S ESCORTS HOSPITAL AND RESEARCH CENTRE LTD)	H	AS/JM

**BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI VIMAL KUMAR, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS **Adjourned to 05.06.2026**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	16	DEL	2024	2011-12	[D] MAGPIE MARKETING LLP	E	VK/JM
2	MA	21	DEL	2024	2015-16	[A] ONE MOBIKWIK SYSTEMS PRIVATE LIMITED	E	VK/JM
3	MA	40	DEL	2024	2015-16	[D] LOGIX BUILDCON PRIVATE LIMITED	E	VK/JM
4	MA	70	DEL	2024	2014-15	[A] SSC HOSPITALITY PVT LTD (E FILE)	G	VK/JM
5	MA	72	DEL	2026	2013-14	[A] SOUTHEND INFRASTRUCTURE P.LTD	F	VK/JM
6	MA	84	DEL	2021	2016-17	[D] SURYA GLOBAL STEEL TUBES LTD.	G	VK/JM
7	MA	84	DEL	2024	2017-18	[A] FRIENDS TELECOM PVT. LTD.	B	VK/JM
8	MA	92	DEL	2022	2012-13	[D] VIRAMGAM MAHESANA PROJECTS PVT. LTD.	G	VK/JM
9	MA	121	DEL	2025	2013-14	[D] PUNEET SINGH MEHNDIRATTA	F	MBG/AM
10	MA	166	DEL	2021	2009-10	[D] JAGAT OVERSEAS	C	VK/JM
11	MA	199	DEL	2021	2010-11	[A] M/S. PALIWAL INFRASTRUCTURE PVT. LTD.	F	VK/JM
12	MA	235	DEL	2025	2012-13	[D] BHUVAN DEVELOPERS PRIVATE LIMITED	A	MBG/AM
13	MA	297	DEL	2024	2019-20	[D] ARUN YADAV (E FILE)	A	VK/JM
14	MA	305	DEL	2025	2018-19	[A] HAIER APPLIANCES INDIA P.LTD	I	MBG/AM
15	MA	468	DEL	2022	2012-13	[A] MR SUNIT MATHUR	G	VK/JM

**BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS **Adjourned to 05.06.2026**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	131	DEL	2023	2007-08	[A] SURAJ BUILDMART INDIA PVT.LTD.	B	MBG/AM
2	MA	252	DEL	2025	2013-14	[D] ANIL KUMAR	G	MBG/AM
3	MA	334	DEL	2022	2005-06	[A] ABN AMRO CENTRAL ENTERPRISES SERVICES P. LTD	I	MBG/AM
4	MA	335	DEL	2022	2005-06	[A] RBS BUSINESS SERVICES P. LTD (FORMELRY KNOWN AS ABN AMBRO CENTRAL ENTERPRISES SERVICES P. LTD)	I	MBG/AM

**BEFORE MS. MADHUMITA ROY, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS **Adjourned to 05.06.2026**

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	114	DEL	2026	2018-19	[D] AMBIENCE DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	G	MR/JM
2	MA	115	DEL	2025	2014-15	[A] HERITAGE HOSPITALS LTD	C	MR/JM
3	MA	115	DEL	2026	2020-21	[D] AMBIENCE DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	G	MR/JM
4	MA	495	DEL	2025	2021-22	[A] GANGANAGER VEHICLES PVT. LTD	B	NC/AM

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5	MA	496	DEL	2025	2020-21	[A] GANGANAGAR VEHICLES PVT. LTD	B	NC/AM
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BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	79	DEL	2026	2011-12	[A] MAMTA JINDAL	E	MR/JM
2	MA	80	DEL	2026	2012-13	[A] MAMTA JINDAL	E	MR/JM
3	MA	81	DEL	2026	2014-15	[A] MAMTA JINDAL	E	MR/JM
4	MA	82	DEL	2026	2016-17	[A] MAMTA JINDAL	E	MR/JM

BEFORE **MS. MADHUMITA ROY, JUDICIAL MEMBER**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	182	DEL	2026	2010-11	[D] ALOK DHIR	G	MR/JM
2	MA	183	DEL	2026	2012-13	[D] ALOK DHIR	G	MR/JM
3	MA	467	DEL	2025	2018-19	[A] UPKAR MANI	H	BKS/AM

BEFORE **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	421	DEL	2025	2018-19	[A] JUBILANT GENERICS LTD.	H	YK/JM

BEFORE **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	344	DEL	2025	2012-13	[A] SOLITAIRE ENERGY PVT LTD	D	YK/JM
2	MA	348	DEL	2025	2014-15	[D] SKYTECH CONSTRUCTIONS PVT. LTD.	G	YK/JM

BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	27	DEL	2026	2011-12	[A] SHAM SUNDER	G	NC/AM
2	MA	48	DEL	2026	2010-11	[A] VICTORY REALTECH PVT. LTD.	C	NC/AM

BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	505	DEL	2025	2009-10	[A] SURYAVANSHI FINLEASE PRIVATE LIMITED	G	AS/JM

BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	449	DEL	2025	2017-18	[A] EMERALD LANDS INDIA PVT LTD	F	AS/JM


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BEFORE SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER
AND SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER

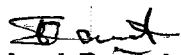
MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	343	DEL	2025	2009-10	[D] M/S. NIMITYA HOTELS & RESORT LTD.	E	RKC/JM
2	MA	354	DEL	2025	2019	[D] B.C.ENTERPRISES	SMC	RKC/JM

BEFORE SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER
AND SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS Adjourned to 05.06.2026

Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	491	DEL	2025	2013-14	[A] SOUTHEND INFRASTRUCTURE PRIVATE LIMITED	G	RKC/JM


Assistant Registrar
07-May-2026

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

Annexure-‘B’

Dated 07th May, 2026

Links of the Court Rooms of ITAT, Delhi Benches for Joining through Video Conferencing on 08.05.2026:-

Court No.	Room	Meeting link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1		https://itatdelhizone.webex.com/meet/court_room_1	25180242862
Court Room 2		https://itatdelhizone.webex.com/meet/court_room_2	25191305622
Court Room 3		https://itatdelhizone.webex.com/meet/court_room_3	25177451276
Court Room 4		https://itatdelhizone.webex.com/meet/court_room_4	25142052414
Court Room 5		https://itatdelhizone.webex.com/meet/court_room_5	25126239355
Court Room 6		https://itatdelhizone.webex.com/meet/court_room_6	25119658243
Court Room 7		https://itatdelhizone.webex.com/meet/Court_Room_7	25127955211
Court Room 8		https://itatdelhizone.webex.com/meet/court_room_8	25104506738
Court Room 9		https://itatdelhizone.webex.com/meet/Court_Room_9	25176466721

The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links.

1. Links will be open at-least 15 minutes before the commencement of the Bench proceedings.
2. The links will remain active when the bench is sitting during Court hours of the Tribunal.
3. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
4. The Counsels/DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
5. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
6. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
7. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.


Assistant Registrar